

Central Schools

733. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the total number of Central schools in the country functioning at present; and

(b) the number of such Schools in the Punjab with locations thereof?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran): (a) Eightysix.

(b) Seven, at the following places:

Ambala (2), Ferozepur (1), Julundur (1), Simla (1), Adampur (1), Halwara (1).

Expenses for Provincial Armed Police

734. Shri Gulshan: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the expenses of P.A.P. are borne by the Central Government;

(b) whether it is also a fact that all the States have been paid the expenses of P.A.P. and the Punjab State has not been paid the same for the last two years; and

(c) if so, the reasons for not paying the expenses to the Punjab State?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No. Expenditure in respect of only borrowed State battalions and those deployed on the border by the State is reimbursed to the State Government by the Union Government.

(b) and (c). Such reimbursement is a continuous process being made from time to time on the basis of claims, as and when received, of expenditure incurred by the State Government concerned duly supported by audit certificate.

Recently Union Government have agreed to reimburse the recurring expenditure incurred by the Governments of West Bengal and Punjab from the financial year 1962-63 on the police force deployed on the border.

Manufacture of Ointments

735. Shri C. K. Bhattacharyya: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a scheme costing one crore of rupees for the manufacture of ointment has been prepared by the Mysore Government; and

(b) if so, whether this has the approval of the Government of India?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No such scheme has yet come to the Government of India.

(b) Does not arise.

Textile Workers Strike in Maharashtra

736. Shri Kolla Venkaiah:

Shri M. N. Swamy:

Shri Laxmi Dass:

Shri Hukam Chand

Kachhavaiya:

Shri Bade:

Shri Kapur Singh:

Shri P. K. Deo:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the textile workers of Maharashtra resorted to a general strike during December, 1965;

(b) if so, the difficulties and demands of the workers which led to the strike;

(c) why Government failed to respond to the demands of the workers prior to the strike and the action Government took to meet their demands;

(d) the number of textile mills in Maharashtra and the number of workers in them; and

(e) the number of workers who joined the strike and the number of factories affected?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) to (e). The matter is the concern of the State Government. The Government of India have no information on the subject.

Firing in Muthi Camp, near Jammu

737. **Shri Hem Barua:**
Shri D. N. Tiwary:
Shri Hukam Chand
Kachhavaia;
Shri Bade:
Shri Mohammad Elias;
Shri P. H. Bheel:
Shri Narayan Reddy:
Shri Kindar Lal;
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa;
Shrimati Renuka Barkataki;
Shri P. R. Chakraverti;
Shri Harish Chandra Mathur;
Shri Yashpal Singh;
Shri R. S. Pandey;
Shri Rajeshwar Patel;
Shri Rameshwar Tantia;
Shri Himatsingka;
Shri R. Barna:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that the refugees in Muthi camp, near Jammu were lathi-charged and fired upon by the police sometime back;

(b) if so, the details thereof;

(c) whether any enquiry has been held into the matter; and

(d) if so, the result of enquiry?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) and (b). There was a mild lathi charge on 28th December, 1965 at Muthi camp near Jammu, but there was no firing by the Police. Muthi Camp was only a transit camp from where displaced persons were being shifted to other

camps. Arrangements had been made to transfer 40 families from Muthi camp to Chullan Camp at their own request. These families were, however, stopped by another group from going away from Muthi Camp. When this group insisted on obstructing the departure of the families they were given a warning by the Police. When the crowd became violent and started throwing stones at the Police, the latter had to resort to the use of tear gas and to a mild lathi charge. A few of the demonstrators suffered minor injuries. Some Police constables also suffered injuries during the stone throwing.

(c) and (d). Information is being collected and will be laid on the Table of the Sabha.

Archaeological Explorations in West Bengal

738. **Shri S. C. Samanta:**
Shri Subodh Hansda;
Shri P. C. Borooah;
Shri M. L. Dwivedi;
Shri Bhagwat Jha Azad:

Will the Minister of Education be pleased to state:

(a) whether the Directorate of Archaeology, West Bengal recently conducted exploration on the bank of the Rupnarain at Tamluk, the ancient city-port of Tamralipti and its vicinity;

(b) whether similar exploration was also conducted at the archaeological site of Amarshi in the valley of the Kaliaghal;

(c) if so, the findings thereof; and

(d) what age they belong to?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). Yes, Sir.

(c) At Tamluk and its vicinity, fragments of black-and red wares and fragments of Channel-spouted bowl were discovered.

At Amarshi, the discovery included a scraper and flakes of chert and